GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1154 ANSWERED ON:02.08.2010 NATIONAL TRUST ACT Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government of Karnataka has sent a proposal to the Union Government seeking financial assistance to launch scheme-Development of Care Givers to mentally retarded and other multiple disabled persons under National Trust Act in the State;
- (b) if so, the whether the Union Government has considered the request of the State Government;
- (c) if so, the time by which the amount is likely to be released for the said project; and
- (d) if not, the reasons therefore?

Answer

MINISTER OF STATE FOR MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) Yes, Sir.
- (b) to (d) The National Trust is an autonomous body of the Government, set up under the "National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities Act." Its schemes including scheme relating to development of Care Givers are administered by the National Trust.